

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:1352  
ANSWERED ON:01.08.2000  
VOLUNTARY RETIREMENT SCHEME IN SAIL  
ANANTA NAYAK

**Will the Minister of STEEL be pleased to state:**

(a) the number of employees of Steel Authority of India who have taken Voluntary Retirement during each of the last three years and till date category-wise; and

(b) the details of benefits given by SAIL to those employees?

**Answer**

MINISTER OF STATE FOR STEEL (SHRI BRAJA KISHORE TRIPATHY)

(a) & (b): SAIL implemented Voluntary Retirement Scheme in calendar years 1998 and 1999 on deferred payment basis. The number of employees, executives and non-executives, who have availed of Voluntary Retirement Scheme in the last two years is given below:-

PLANTS 1998 1999

	Execu- tive	Non- Executive	Total	Execu- tive	Non- Executive	Total
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BSP	107	1063	1170	515	2882	3397
DSP	121	1133	1254	294	2890	3184
RSP	118	1083	1201	400	2219	2619
BSL	62	846	908	241	992	1233
ASP	177	473	650	298	1231	1529
SSP	12	26	38	21	40	61
RMD	30	576	606	94	910	1004
CMO	17	110	127	58	412	470
RDCIS	4	0	4	25	12	37
CET	3	0	3	14	2	16
MTI	1	1	2	5	3	8
CO	6	6	12	31	13	44
GD-CAL	0	0	0	15	0	15

TOTAL 658 5317 5975 2011 11606 13617

**ANNEXURE**

Voluntary Retirement Scheme was not in operation in 1997. Benefits given to the employees in the VRS of 1998 and 1999 are detailed in the Annexure.

COMPENSATION OF VRS-99 & VRS-98

	VRS - 99	VRS - 98
Eligibility	15 years of service or 40 years of age.	20 years of service or 50 years of age.
Benefits		

a) Monthly Benefits (Basic Pay Paid monthly upto superann- Paid monthly upto superannuation  
+ DA includes Personal Pay/ uation or 12 years whichever or 10/12 years, whichever

Special Pay which is counted is earlier. is earlier.  
as pay for all purposes.  
Employees will be entitled to  
wage/salary revision implemented  
from a date prior to date  
of voluntary retirement.

i) Above 55 years of age. 105% 100%

ii) Above 52 years and upto 95% 90%  
55 years of age.

iii) 52 yrs of age and below. 85% 80%

b) Gratuity. To be deposited upto 3 To be paid in cash  
years in SAIL PDS.

c) Earned Leave Deferred (to be paid with Deferred (to be paid with  
monthly benefits). monthly benefits).

d) Other Benefits Provident Fund -do-  
Medical - Medical facilities  
at Plant hospitals or under  
Mediclaime Scheme for self &  
spouse.  
Transfer benefits for settlement  
as in case of superannuating.  
Half Pay Leave encashment as in  
case of superannuating limited  
to 240 days.